

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.329/2022

PATIL AKSHAY PANDHARINATH & ORS. Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS. Respondent(s)

(With IA No.67959/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date : 20-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Tanya Srivastava, Adv.
Mr. Anmol Kheta, Adv.
Mr. Raghav Sharma, Adv.
Ms. Mitali Gupta, Adv.
Mr. Kanishk Arora, Adv.
Ms. Nidhi Vardhan, Adv.
Mr. Salvador Santosh Rebello, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Ashok Panigrahi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Tag with Writ Petition (C) No 280 of 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(ANJU KAPOOR)
Court Master